

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA  
UNSTARRED QUESTION NO. 1900  
TO BE ANSWERED ON 11.03.2025**

**Implementation of Land Reforms and Digital Initiatives in Bihar**

**1900. Shri Rajiv Pratap Rudy:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the progress made in the assignment of the Unique Land Parcel Identification Number (ULPIN), known as Bhu-Aadhaar, for all land parcels in Bihar, as announced in the Union Budget;
- (b) the number of cadastral maps have been digitized in Bihar and the timeline for completing the digitization of all remaining maps;
- (c) whether the survey of map sub-divisions based on current ownership has been completed in Bihar, if not, the percentage of the work has been completed and the time by which is expected to be finished;
- (d) the steps taken by the Government to establish a comprehensive and transparent land registry system in Bihar; and
- (e) the manner in which the funding has been allocated and utilized for these initiatives in Bihar during the last financial year and the current year?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(Dr. CHANDRA SEKHAR PEMMASANI)**

As per information provided by the Revenue and Land Reforms Department, Government of Bihar and information available with the Department of Land Resources:-

- (a) total number of 3,62,94,116 land plots/parcels of all the Cadastral Survey maps of Bihar state have been assigned Unique Land Parcel Identification Number (ULPIN).

**(b)** digitization work of all 1,35,865 Cadastral maps have been completed in Bihar. The State has completed 100% digitization of Cadastral maps.

**(c)** the State Government is conducting a special survey and settlement programme to display the current ownership status of each khasra shown in the maps. Under this programme, out of total 43041 revenue villages located in rural areas, the final record of rights and the maps as per the updated ownership in respect of 661 revenue villages have been notified by the State Government.

**(d)** the State has 137 Sub Registrar Offices (SROs) and all are integrated with Land Records database. State has established a comprehensive and transparent land registry system in which the key steps include digitizing land records, implementing a centralized online platform for citizens, landowners, and government officials to access registry records, enabling public access to information, incorporating robust security measures, and providing ongoing maintenance and updates with stakeholder engagement.

**(e)** Digital India Land Records Modernization Programme (DILRMP) is a demand driven Scheme and funds are released to States based on proposals receive from them. The DoLR has released an amount of Rs.154.90 crore to Bihar. The State Government has not sent any proposal for fund release during 2023-24 and 2024-25 as the State was already having sufficient balance funds with it under DILRMP. Amount of Rs.16.82 crore and Rs.20.41 crore have been spent in the financial year 2023-24 and 2024-25 (till 04.03.2025) respectively by the Bihar State. The State is having unspent balance of Rs.35.34 crore under DILRMP as on 03.03.2025.

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